

Dated :- 05.10.2020

IN THE COURT OF SH. VISHAL PAHUJA, ACMM-01, RADC , ND

In compliance of order no. E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 Dated 04.10.2020 below mentioned cases in column no. 1 & 2 have been transferred to the court of Sh. Harvinder Singh ACMM-03 (Column No. 4) and Sh. Dharendra Rana, ACMM-04 (Column No. 4) from the court of Sh. Vishal Pahuja, ACMM-01 (Column No. 3)

S. No	(Column No.1) (FIR NO./CC NO.)	(Column No.2)	(Column No.3) From	(Column No.4) To	(Column No. 5)
1	1266/14 (Cr Cases 27/2019)	STATE VS SOMNATH BHARTI			
2	54/18 (Cr Cases 2/2019)	STATE V/S AMANATULLAH KHAN & ORS			
3	CC No. 25/18 (Ct Cases 8/2019)	KARAN SINGH TANWAR VS ARVIND KEJRIWAL & ORS			
4	CC No.82/18 (Ct Cases 17/2019)	IMRAN HUSSAIN VS VIJENDER GUPTA & ORS			
5	76/14 (Cr Cases 17/2019)	STATE VS SOMNATH BHARTI & ORS		Sh.Harvinder Singh, ACMM-03, RADC, New Delhi.	Court No. 409 Fourth Floor
6	CC No. 86/18 (Ct Cases 6/2019)	SARTHAK CHATURVEDI VS ABHISHEK BANAERJEE			
7	236/15 (Cr Cases 33/2019)	STATE VS GORA CHAND DASS & ORS			
8	CC No.15/18 (Ct Cases 13/2019)	SATYENDER JAIN VS MANJINDER SINGH SIRSA			
9	CC No. 31/18 (Ct Cases 18/2019)	DR SUBRAMANIAN SWAMY VS SONIA GANDHI & ORS	Sh. Vishal Pahuja, ACMM-01, RADC, New Delhi.		
10	CC No.72/18 (Ct Cases 21/2019)	NEGOLICE INDIA LTD VS POONAM & ORS			

11	88/18 (Ct Cases 23/2019)	RAJIV BABBAR VS SHASHI THAROOR			
12	CC No. 90/18 (Ct Cases 11/2019)	SIDDHARTHA SINGH VS PINAKI MISHRA			
13	CC NO. 02/19 (Ct Cases 16/2019)	RAJIV BABBAR VS ARVIND KEJRIWAL & ORS			
14	CC NO. 03/19 (Ct Cases 20/2019)	VIVEK DOVAL VS JAI RAM RAMESH & ORS			
15	CC NO. 91/18 (Ct Cases 3/2019)	RANJHANA ANKIT DWIVEDI VS SOMNATH BHARTI			
16	CC NO. 04/19 (Ct Cases 15/2019)	VIKAS SANKRITYAYAN VS ARVIND KEJRIWAL			
17	CC NO. 05/19 (Ct Cases 10/2019)	SIDDHARTHA SINGH VS PINAKI MISHRA			
18	CC NO. 10/19 (Ct Cases 42/2019)	BHUPINDER SINGH VS STATE			
19	167/12 (Cr Cases 101/2019)	STATE VS S MANJEET SINGH & ORS			
20	CC NO. 12/19 (Ct Cases 44/2019)	VIJENDER GUPTA VS ARVIND KEJRIWAL & ORS			
21	CC NO. 13/19 (Ct Cases 48/2019)	MANJINDER SINGH SIRSA VS PARMJIT SINGH SARNA & ORS			
22	CC NO. 14/19 (Ct Cases 49/2019)	MANJINDER SINGH SIRSA VS PARMJIT SINGH SARNA & ORS			
23	CC NO. 15/19 (Ct Cases 50/2019)	ZEE MEDIA CORP LTD. VS MAHUA MOITRA			
24	CC NO. 16/19 (Ct Cases 51/2019)	MANISH SISODIA VS MANOJ KUMAR TIWARI & ORS			
25	589/16	STATE VS SATISH			
				Sh. Dharendra Rana, ACMM-04, RADC, New Delhi.	Court No. 410 Fourth Floor

	(Cr Cases 118/2019)	& ORS			
26	CC NO. 18/19 (Ct Cases 55/2019)	INCOME TAX OFFICE VS AIIMS SANYA DEVELOPERS LTD.			
27	CC NO. 19/19 (Ct Cases 54/2019)	INCOME TAX OFFICE VS AIIMS SANYA DEVELOPERS LTD.			
28	CC NO. 20/19 (Ct Cases 53/2019)	INCOME TAX OFFICE VS AIIMS SANYA DEVELOPERS LTD.			
29	CC NO. 21/19 (Ct Cases 56/2019)	INCOME TAX OFFICE VS AIIMS PROMOTERS PVT LTD.			
30	CC NO. 24/19 (Ct Cases 58/2019)	MOHINDER KAUR VS STATE			
31	166/15 (Cr Cases 121/2019)	STATE VS MUKESH KHURANA & ORS			
32	761/07 (Cr Cases 127/2019)	STATE VS RANBIR SINGH KHARAB & ORS			
33	137/10 (Cr Cases 126/2019)	STATE VS RANBIR SINGH KHARAB & ORS			
34	95/11 (Cr Cases 123/2019)	STATE VS RANBIR SINGH KHARAB & ORS			
35	55/14 (Cr Cases 124/2019)	STATE VS RANBIR SINGH KHARAB & ORS			
36	30/09 (Cr Cases 125/2019)	STATE VS RANBIR SINGH KHARAB & ORS			
37	329/06 (Cr Cases 122/2019)	STATE VS RANBIR SINGH KHARAB & ORS			
38	CC NO. 29/19	BHUPINDER SINGH VS STATE & ORS			

	(Ct Cases 66/2019)				
39	CC NO. 02/20 (Ct Cases 2/2020)	RAJESH LILOTHIA VS HANS RAJ HANS & ORS			
40	120 0/14 (Cr Cases 4/2020)	STATE VS UMANG SINGH & ORS			

